

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : CP/126/CHE/2023

NAME OF THE PETITIONER : Ashok Jothi

NAME OF THE RESPONDENT(S) : Lakshmi Value Added Housing Pvt Ltd
& 6 Ors

UNDER SECTION : Sec 241 to 244 of CA, 2013

AR. Ramanathan Counsel for Petitioner. *S. Sen*
10/7/24

S. Sen Counsel for R1, R4, R5

Pradeep Shankar Counsel for R6 *H. Sen*
10/7/2024

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6. CP/126/CHE/2023

ORDER

Ld. Counsel Mr. A.R. Ramanathan for the Petitioner.Ld. Counsel Mr.Arun Mozhi Verman for the Respondents 1,4 and 5. Ld. Counsel Mr.Pradheep Shankar for R6.

In the earlier hearing it was mentioned M.C. Swami appeared for R1, 2 and 4 and he appeared for R1, R4 and R5. Same be corrected in the order dated 29.10.2024. R2, R3 and R7 have been set ex parte vide order dated 10.04.2024.

Case partly heard.

List the petition for **physical hearing on 14.08.2024.**

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)